GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

LOK SABHA UNSTARRED QUESTION NO.1014

ANSWERED ON 08/12/2023

JUDGEMENTS IN SCHEDULED LANGUAGES

1014. SHRI M. SELVARAJ AND:

DR. T.R. PAARIVENDHAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any proposal to ensure availability of Supreme Court, High Court Judgements in all scheduled languages including Tamil and make them easily understandable to all citizens across the country;
- (b) if so, the details thereof along with the steps taken by the Government in this regard; and
- (c) the time by which the proposal is to be implemented?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): Article 348(1)(a) of the Constitution of India states that all proceedings in the Supreme Court and in every High Court, shall be in English

language. Clause (2) of the Article 348 of the Constitution provides that notwithstanding anything in sub-clause (a) of clause (1), the Governor of a State may, with the previous consent of the President, authorize the use of Hindi Language, or any other language used for any official purposes of the State, in proceedings in the High Court having its principal seat in that State. The Cabinet Committee's decision dated 21.05.1965 has stipulated that consent of the Hon'ble Chief Justice of India be obtained on any proposal relating to use of a language other than English in the High Court.

In order to promote regional languages in judicial procedure, Supreme Court has developed Supreme Court Vidhik Anuvaad Software (SUVAS) which is a machine assisted translation tool trained by Artificial Intelligence. SUVAS has been developed with technical support from Ministry of Electronics and Information Technology.

As informed by the Supreme Court of India, Hon'ble Chief Justice of India has constituted the AI Assisted Legal Translation Advisory Committee, headed by Hon'ble Mr. Justice Abhay S. Oka, Judge, Supreme Court of India, for translation of e-SCR Judgments into vernacular languages by using AI Tool. A similar Committee has been constituted in all the High Courts, headed by the Judges of the respective High Courts. As of now, the Supreme Court is collaborating with the High Courts in translation of e-SCR Judgments into 16 vernacular languages.

The AI Committee of the Supreme Court is holding meetings on regular basis with the Al Committees of High Courts and issues directions/suggestions for translation of Supreme Court and High Court Judgments into vernacular languages by using AI tools. In this regard, an SOP prepared by the Supreme Court and a draft Scheme prepared by the High Court of Karnataka has also been circulated to all the High Courts.

A meeting was called by the AI Committee, Supreme Court with the AI Committees of High Courts, Law Secretaries, Advocate Generals, the

Secretaries In-charge of Translation Department in the States and requested them to take up steps for appointment of Translators in every High Court for translation of e-SCR as well the High Court Judgments into vernacular/local language of that State. In the process, many State Governments have sanctioned funds as well as issued notification for appointing the Translators.

The details of the judgments of Supreme Court translated into 16 languages, as on 02.12.2023, is available on e-SCR Portal, i.e. https://judgments.ecourts.gov.in/pdfsearch/?p=pdf search/index&escr flag=Y. The list of 16 languages and the number of judgements translated into vernacular languages by Supreme Court of India is annexed as Annexure-I.

As per the information received from the High Courts, 4,983 judgments have been translated into vernacular language and uploaded by the High Courts on their respective websites.

DETAILS OF THE JUDGMENTS OF SUPREME COURT TRANSLATED IN 16 LANGUAGES (AS ON 02.12.2023)

S.No.	Language	No. of Judgments
1.	Hindi	21908
2.	Punjabi	3574
3.	Kannada	1898
4.	Tamil	1172
5.	Gujarati	1110
6.	Marathi	765
7.	Telugu	334
8.	Malayalam	239
9.	Odia	104
10.	Bengali	39
11.	Nepali	27
12.	Urdu	6
13.	Assamese	5
14.	Garo	1
15.	Khasi	1
16.	Konkani	1
	TOTAL	31184